

PROF. RUP CHAND PAL
(Hooghly) : Although this has come
at the fag end of the day, this is a very
important move on the part of the
Government and this subject we have
been trying to raise so often regarding
the functioning of the IRCI and on
many occasions we have ourselves
suggested that a comprehensive Bill
bringing out changes and providing
some authority for the IRCI is urgently
called....

MR. DEPUTY-SPEAKER : You
can continue tomorrow.

18.05 hrs.

ARREST AND LODGEMENT OF
MEMBER

MR. DEPUTY-SPEAKER : I have
to inform the House that the follow-
ing wireless messages dated 4 August,
1984, addressed to the Speaker, Lok
Sabha, have been received today :

(i)

Wireless Message from the District
Magistrate Kota, Rajasthan

"This is for your kind information
that during *Rail Roko* Agitation laun-
ched by BJP, Kota, Shri Krishna Kumar
Goyal, M.P., was arrested for com-
mitting the offences under sections
100B/120/126 of Indian Railway Act
and under Sections 147/148/149/332/
188/353 IPC by the Station House
Officer, Police Station, GRP, Kota on
4.8.1984 at 11.35 hours at Railway
Junction, Kota."

(ii)

Wireless Message from the Superinten-
dent Jail, Kota

"Shri Krishna Kumar Goyal, M.P.,
was admitted in jail under Sections
147/332/188/149/333/353 IPC and
sections 100B/120/126 of the Indian
Railway Act."

SHRI SATYASADHAN CHAKRA-
BORTY (Calcutta South) : Sir, under
the Rules of Procedures the arrest of
a member has to be informed within
24 hours. He was arrested on 4th
August and Speaker's office has re-
ceived the message only today. We
would like to know from you whether
you will write to the administration
about this delay. I would request you
to take appropriate action in this
matter because it concerns the privilege
of an hon. Member of Parliament.

MR. DEPUTY-SPEAKER : Yester-
day was Sunday but even then we will
look into it.

18.06 hrs.

BUSINESS ADVISORY COMMITTEE

Sixty-fifth Report

The Deputy Minister in the Depart-
ment of Sports, in the Ministry of
Works and Housing and in the Depart-
ment of Parliamentary Affairs
(SARI MALLIKARJUN) : Sir, I beg
to present the Sixty-fifth Report of the
Business Advisory Committee.

18.07 hrs.

*The Lok Sabha then adjourned till Eleven
of the Clock on Tuesday, August 7,
1984 (Sravana 16, 1906 (Saka))*